

The E-Committee has been reconstituted as under:

Hon'ble Mr. Justice S.H. Kapadia, Chief Justice of India and Patron-in-Chief-cum-Ad hoc Chairman of the E-Committee.

Invitee Member

1. Hon'ble Mr. Justice Badar Durrez Ahmed, Judge, High Court of Delhi.
2. Mr. Goolam E. Vahanvati, Attorney General for India.
3. Mr. Gopal Subramaniam, Senior Advocate.
4. Mr. A.I.S Cheema, Secretary General, Supreme Court of India.
5. Mr. S.G. Shah, Registrar (CC), Supreme Court of India.
6. Secretary to Government of India, Department of Justice, Ministry of Law & Justice, New Delhi.
7. Secretary or Additional Secretary nominated by Department of Information Technology, Ministry of Communications and Information Technology.
8. Ms. Meena Aggarwal, Joint Secretary, Department of Expenditure.

Regular Members of the E-Committee

1. Dr. H.K.Suhas, Member Technical.
2. Mr. A.T.Ukrani, Member Judicial.